

## REGISTRATION AND PAYMENT

A person may register for the conference as a delegate even without presenting the paper, by specifying the fact of participation without paper presentation during the registration process. The registration fee for such delegates will be the same as given below.

	Without accommodation (Early bird)	With accommodation (Early bird)	Without accommodation	With accommodation
Academicians	INR 2500	INR 4000	INR 3000	INR 5000
Industry	INR 3000	INR 5000	INR 3500	INR 6000
Students/ Research scholars	INR 1500	INR 2500	INR 2000	INR 3500

## FOREIGN DELEGATES

	Without accommodation (Early bird)	With accommodation (Early bird)	Without accommodation	With accommodation
Academicians	USD 125	USD 250	USD 150	USD 300
Industry	USD 125	USD 250	USD 150	USD 300
Students/ Research scholars	USD 75	USD 150	USD 100	USD 200

### Note:

- The registration fee with accommodation includes: Conference kit, access to all sessions, lunch, refreshments and dinner during the conference along with accommodation on twin sharing basis.
- The registration fee without accommodation includes: Conference kit, access to all sessions, lunch and refreshments during the conference.
- The rates are inclusive of applicable Goods and Services Tax.
- Original payment receipt shall be provided at the conference venue.
- Students and Research scholars must submit a copy of their ID card or letter of supervisor/ HOD, stating that they are currently enrolled in a college or university at the conference venue.

## CANCELLATION POLICY

Request for cancellations received on or before 31st December 2018 will be considered only for 50 percent refund of the registration amount paid. The amount will be refunded to the credit of the person registered, after the conference. Cancellations shall not be possible after 31st December 2018. Please send cancellation requests to: [bankintcon.law@ifheindia.org](mailto:bankintcon.law@ifheindia.org)

## NO-LIABILITY CLAUSE

The organizers are not liable for the consequences of any unpredictable event that might disrupt or cancel the conference.

## IMPORTANT DATES

Abstract submission deadline	December 17, 2018
Early bird registration	January 14, 2019
Final date of registration	February 28, 2019
Full Paper submission	February 25, 2019
International Conference	March 1, 2 and 3, 2019

**Rs. 5000/-**  
Cash Prize for Best Paper / Article

## ORGANIZING COMMITTEE

Conference Chairman	Prof. A V Narsimha Rao, Director, ICFAI Law School, Hyderabad
Coordinator	Dr. Veena, Associate Professor of Law, ICFAI Law School, Hyderabad

## PAYMENT DETAILS

- The participants can make the payment through online transfer, NEFT/RTGS/IMPS into the account, the details of which are mentioned below.
- Acknowledgment of the payment must be sent along with the filled in registration, accommodation and travel form to [bankintcon.law@ifheindia.org](mailto:bankintcon.law@ifheindia.org)

Account No	020201007037
Type of Account	Current Account
Name of the Account	IFHE – Seminars & Workshops A/c
Name of the Bank	ICICI Bank
Bank Address	Nerella House, No. 4, Nagarjuna Hills, Punjagutta, Hyderabad - 500 082, Telangana State.
RTGS/NEFT IFSC Code	ICIC0000202



### ICFAI Law School

ICFAI Foundation for Higher Education  
Dhontanapally, Shankarapally Road,  
Hyderabad- 501203, Telangana, India.

**ICFAI**  
LAW SCHOOL

Organizes

# 3 DAY INTERNATIONAL CONFERENCE ON 'INSOLVENCY AND BANKRUPTCY LAWS: GLOBAL RESPONSE'

Dates:  
March 1-3, 2019

in association with

Widener University  
Delaware Law School

Delaware Law School, Widener University,  
Willimington, USA

भारतीय दिवाला और शोधन अधिनियम, 1985  
Insolvency and Bankruptcy Board of  
India

Insolvency and Bankruptcy  
Board of India, New Delhi

Venue

**ICFAI** Foundation  
for Higher Education  
(Deemed-to-be University under Section 3 of the UGC Act, 1956)  
Dhontanapally, Shankarapally Road, Hyderabad.



## Program Schedule

02-03-2019

- 09.45 to 11.30 : Technical Session-IV  
**'Insolvency Resolution and Regulatory Mechanism'**  
**Chair: Dr. G V Narsimha Rao, R.P**  
**Co-Chair: Mrs. Sridevi D Shet**, Assistant Professor, ICFAI Law School, Hyderabad
- 11.30 to 11.45 : Tea Break
- 11.45 to 13.15 : Technical Session-V  
**'Corporate Insolvencies: Adjudication Mechanism'**  
**Chair: Dr. Mamta Suri**, Executive Director, IBBI  
**Co-Chair: Mr. V V S N Raju**, Managing Partner, Juris Prime Law Services
- 13.15 to 14.15 : Lunch Break
- 14.15 to 16.00 : Technical Session-VI  
**'Insolvency Professionals: A Way Forward'**  
**Chair: Mr. Avil Menezes, IP**  
**Co-Chair: Mr. Ravi Shankar**, CEO, Connect2Expert, Former Partner, Ernst & Young, IP
- 16.00 to 16.15 : Tea Break
- 16.15 to 17.30 : Panel Discussions-III  
**'Institutional Insolvency: Stakeholders Concern'**  
**Panelists:**  
**Dr. G. Narayana Raju**, Secretary, Ministry of Law and Justice, Government of India  
**Dr. Mamta Suri**, Executive Director, IBBI  
**Mr. E. Shankar Rao**, CMD, IFCI Ltd.  
**Mr. Harish Chander**, National Convenor, SIPI, India
- 03-03-2019
- 09.45 to 11.15 : Technical Session-VII  
**'Liquidation of Going Concern Companies: Future Perspectives'**  
**Chair: Mr. T. S. N. Raja**, GM (Retired) SFC, IP  
**Co-Chair: Dr. Chitrapu Kama Raju**, Assistant Professor, ICFAI Law School, Hyderabad
- 11.15 to 11.30 : Tea Break
- 11.30 to 12.45 : Panel Discussions-IV  
**'Information Utilities and Valuation Professionals'**  
**Panelists:**  
**Mr. Siva S. Ramann**, MD & CEO & Head, National e-Governance Services Limited  
**Mr. K. V. R. Murthy**, Joint Secretary, Ministry of Corporate Affairs, Government of India  
**Mr. Subhomoy Battacharjee**, Consulting Editor, Business Standard  
**Mr. Madhu**, Valuation Professional
- 12.45 to 13.15 : Valedictory
- 13.15 : Lunch

Note: Sessions with \* mark are the parallel sessions and conducted at two different places. The Technical Sessions are held in the Lecture Theatre and Panel Discussions are held in the Conference Hall

**ICFAI** Foundation  
for Higher Education  
(Deemed-to-be University under Section 3 of the UGC Act, 1956)

**Autonomous Institution. Accredited by NAAC with 'A+' Grade**

Widener University  
Delaware Law School  
And

भारतीय विवाला और सोपान अधिनियम 2016  
Insolvency and Bankruptcy Board of India

## ICFAI Law School

In association with

**Delaware Law School, Widener University, Willimington, USA**

&

**Insolvency and Bankruptcy Board of India, New Delhi**

Cordially invites you to

## Three Day International Conference on "INSOLVENCY AND BANKRUPTCY LAWS: GLOBAL RESPONSE"

**Inauguration**

**1st March, 2019, 10.00 am**

**Chief Guest**

**Shri. Injeti Srinivas**

**Secretary, Ministry of Corporate Affairs,  
Government of India**

**Guest of Honour**

**Dr. M.S. Sahoo**

**Chairperson, Insolvency and Bankruptcy Board of India**

**Presided By**

**Prof. J. Mahender Reddy**

**Vice Chancellor, IFHE**

**Conference Chairperson**

**Prof. A.V. Narsimha Rao**

**Director, ICFAI Law School, IFHE**

**ICFAI**  
LAW SCHOOL

**Venue**

Auditorium - IFHE Campus  
Donthanapally, Shankarpally Road, Hyderabad

## Program Schedule

01-03-2019

- 9.00 to 10.00 : Registration
- 10.00 to 10.10 : Welcome Address by  
**Prof. J. Mahender Reddy**  
Vice Chancellor, IFHE, Hyderabad
- 10.10 to 10.15 : Conference Concept by  
**Prof. A.V. Narsimha Rao**  
Director, ICFAI Law School, IFHE, Hyderabad
- 10.15 to 10.20 : Greetings by  
**Prof. Bruce Grohsgal**  
Delaware Law School, Widener University
- 10.20 to 10.40 : Guest of Honour Address by  
**Dr. M.S. Sahoo**, Chairperson  
Insolvency and Bankruptcy Board of India
- 10.40 to 11.05 : Inaugural Address by  
**Shri Injeti Srinivas**, Secretary  
Ministry of Corporate Affairs, Government of India
- 11.05 to 11.10 : Felicitation of Guests
- 11.10 to 11.15 : Vote of Thanks by  
**Prof. Veena**, Conference Coordinator, &  
Associate Professor, ICFAI Law School
- 11.15 to 11.30 : Tea Break

## Program Schedule

- \*11.30 to 13.15 : Technical Session-I  
**'Insolvency Law: Conceptual Contours'**  
**Chair: Mr. I. Sreekara Rao**, CGM, IBBI  
**Co-Chair: Dr. Veena**, Associate Professor, ICFAI Law School, Hyderabad
- \*11.30 to 13.15 : Panel Discussions-I  
**'Insolvency Law: Economic and Social Perspectives'**  
**Panelists:**  
**Dr. M.S. Sahoo**, Chairperson, Insolvency and Bankruptcy Board of India  
**Mr. Sumant Batra**, President, SIPI, India  
**Dr. K. S. Ravichandran**, Managing Partner, KSR and Co.,  
Leading IP & Liquidator and Co-Convenor, SIPI South, India  
**Mr. Harish Chander**, National Convenor, SIPI, India
- 13.15 to 14.00 : Lunch Break
- 14.00 to 15.45 : Technical Session-II  
**'Insolvency and Bankruptcy Law: Emerging Jurisprudence'**  
**Chair: Dr. K. S. Ravichandran**, Managing Partner, KSR and Co.,  
Leading IP & Liquidator and Co-Convenor, SIPI South, India  
**Co-Chair: Prof. T. Vidyakumari**, Former Professor, Osmania University
- 15.45 to 16.00 : Tea Break
- \*16.00 to 17.30 : Technical Session-III  
**'Cross Border Insolvencies : A Road Map'**  
**Chair: Mr J L N Murthy**, Advocate & IP  
**Co-Chair: Mrs. Priti**, Assistant Professor, ICFAI Law School, Hyderabad
- \*16.00 to 17.30 : Panel Discussions-II  
**'Cross Border Insolvencies: Challenges'**  
**Panelists:**  
**Mr. I. Sreekara Rao**, CGM, IBBI  
**Mr. Sumanth Batra**, President, SIPI, India  
**Prof. Bruce Grohsgal**, Delaware Law School, US  
**Prof. A V Narsimha Rao**, Director, ICFAI Law School, IFHE, Hyderabad

